

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 510**  
**( TO BE ANSWERED ON THE 6th February 2025 )**  
**SETTING UP OF GREENFIELD AIRPORTS**

**510. SHRI UMMEDA RAM BENIWAL**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) the details of terminal capacity/traffic vis-a-vis the current demand at all the airports across the country, State/UT-wise;**
- (b) whether the Government has made any assessment of the potential increase in the number of air passengers by the year 2035 and if so, the details thereof;**
- (c) whether the Government has granted in-principle approval for the setting up of Greenfield airports across the country to cater to the demand; and**
- (d) if so, the details thereof along with the status of the Greenfield airports, State/UT-wise?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)**

**(a): The details of passenger handling terminal capacity as on 31-12-2024 vis-a-vis the current demand during 2023-24 of all the airports across the country, State/UT-wise is enclosed herewith at Annexure.;**

**(b): Air passenger traffic is expected to reach around 1087 million by the year 2034-35.;**

**(c) & (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country through a two stage approval process, i.e. 'Site Clearance' followed by 'In-Principle' approval. As per GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition and its funding etc. lies with the concerned airport developer or the State Government, as the case may be.;**

**So far, GoI has accorded 'In-Principle" approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Rajkot (Hirasar) in Gujarat, Karaikal in Puducherry, Dagadarthi , Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar (Hollongi) in Arunachal Pradesh, as per GFA Policy, 2008.;**

**Out of these, 12 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar (Hollongi), Mopa, Shivamogga and Rajkot (Hirasar) have been operationalised.**

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**Annexure to Statement referred in reply of Lok Sabha USQ No. 510 for answer on 06.02.2025**

**State-wise Total Passenger Handling Capacity in Million Passenger Per Annum (MPPA) at operational airports on 31.12.2024 and Total Passenger handled (In MPPA) during 2023-24 as per available information**

S.No.	State/UT	Total Capacity (MPPA) as on 31.12.2024	Total Passenger handled (MPPA) during 2023-24
1	A & N ISLAND	4.00	1.45
2	ANDHRA PRADESH	10.17	5.25
3	ARUNACHAL PRADESH	1.31	0.17
4	ASSAM	4.95	7.39
5	BIHAR	3.45	4.29
6	CHANDIGARH	6.00	3.72
7	CHHATTISGARH	3.75	2.52
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.11	0.07
9	DELHI	100.02	73.67
10	GOA	19.00	11.28
11	GUJARAT	27.90	15.70
12	HARYANA	-	0.00
13	HIMACHAL PRADESH	0.51	0.24

14	JAMMU AND KASHMIR	7.20	5.66
15	JHARKHAND	3.70	2.75
16	KARNATAKA	56.81	40.53
17	KERALA	45.10	19.27
18	LADAKH	0.48	1.07
19	LAKSHADWEEP ISLAND	0.05	0.05
20	MADHYA PRADESH	11.25	5.50
21	MAHARASHTRA	74.72	67.07
22	MANIPUR	1.39	1.27
23	MEGHALAYA	0.50	0.15
24	MIZORAM	1.20	0.40
25	NAGALAND	0.50	0.32
26	ODISHA	5.02	4.87
27	PUDUCHERRY	0.20	0.05
28	PUNJAB	4.92	3.10
29	RAJASTHAN	9.50	8.24
30	SIKKIM	0.40	0.01
31	TAMILNADU	41.35	27.40
32	TELANGANA	34.00	25.05
33	TRIPURA	3.00	1.47
34	UTTAR PRADESH	17.44	11.30

35	UTTARAKHAND	4.86	1.71
36	WEST BENGAL	29.81	23.42
	<b>Total</b>	<b>534.57</b>	<b>376.42</b>